

# **Application for grant of Certificate of Registration rejected**

**August 19, 1999**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected the applications for grant of a certificate of registration submitted by the undernoted financial companies:

<b><u>Sr.No.</u></b>	<b><u>Name of the Company</u></b>	<b><u>Rejected on</u></b>
1.	Sweethome Lease & Hire Purchase (P) Ltd., 46-47, River Palace, Nanpura, Surat.	18.8.1999
2.	M/s. Islamic Finance & Investments Co. Ltd., 3, Nawab Badruddin Street, Calcutta-700 073.	19.8.1999

As such, the above companies cannot transact the business of non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**Chhaya Raje**  
**Manager**

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